## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2200

### TO BE ANSWERED ON JULY 31, 2018

#### WATER CRISIS IN CITIES

No. 2200. SHRI HARISH MEENA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a)whether it is a fact that many cities in the country have witnessed severe water crisis in the current year;
- (b) if so, the details of action taken by the Government in this regard; and
- (c)whether the Government proposes to make strict regulation for water conversation in the country and if so, the details thereof?

#### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

#### (SHRI HARDEEP SINGH PURI)

(a) & (b Urban Water Supply is a State subject and it is the responsibility of the State Governments/ Urban Local Bodies (ULBs) to maintain water supply. The Government of India, through Atal Mission for Rejuvenation and Urban Transformation (AMRUT), supplements the efforts of the States/ Union Territories (UTs) in providing drinking water in urban areas. Under AMRUT Mission, individual projects are selected, appraised, approved and implemented by the concerned State Government. The Government of India only approves State Annual Action Plans (SAAPs) and releases Central Assistance (CA) as per the Mission guidelines. SAAPs for the entire Mission period have been approved for all the States/UTs for Rs. 77,640 crore, including the Central Assistance of Rs. 35,990 crore. Out of the total SAAPs of Rs. 77,640 crore, Rs. 39,011 crore have been provided for water supply.

(c): Ministry of Housing and Urban Affairs has issued Model Building Bye Laws, 2016, which have incorporated the provisions of Rainwater Harvesting. The Ministry has also issued Urban and Regional Development Plans Formulation and Implementation (URDPFI), 2014 which promotes rain water harvesting and ground water recharge and also provides for preservation/conservation of natural drainage system and retaining water bodies. The reform agenda under AMRUT Mission also encourages the States/UTs to formulate a policy and action plan for having rain water harvesting structures in all commercial, public buildings and new buildings on plot size of 300 square meters and above.

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